

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6

T.C.P No. 291/(MAH)/2017

CORAM:

Present:

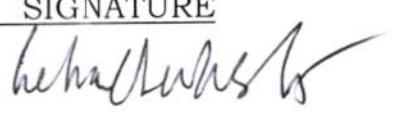
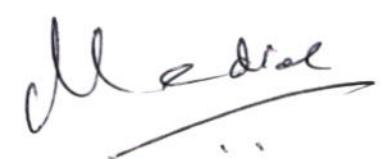
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

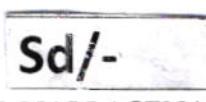
NAME OF THE PARTIES: Tara Aluminium Works Pvt.Ltd.
V/s.
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

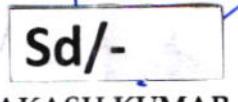
S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr Ajoy Chatterjee (b Ashay Datta)	Director Operatin Creditor	
2	V. Man nadier	Advocate	
3.	SARINIVAS ATRIYA CHATTI	Advocate	
	1/b Cyril Amarchand Mangaldas for operational corporate Debtor <u>ORDER</u>		

TCP No. 291 /I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.8.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)